

23.

MP 4241/91  
OA 2447/90


1.1.1992.

Present: None for the applicant.

The prayer contained in MP 4241/91 is that the applicant be allowed to withdraw OA 2447/90 with liberty to file a fresh application in case he is not promoted from the due date. The prayer contained in the MP is allowed. OA 2447/90 is dismissed as withdrawn with liberty to file fresh application in accordance with law in case he is not promoted from the due date.

MP 4241/91 as well as OA 2447/90 are disposed of accordingly.

  
(I. K. MASCOTRA)  
MEMBER(A)

  
(P. K. KARTHA)  
VICE CHAIRMAN (J)

8/24  
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